

कार्यक्रमों समेत केन्द्र प्रायोजित योजनाओं के लिये केन्द्रीय सरकार द्वारा तीसरी पंचवर्षीय आयोजना की अवधि के दौरान कुल 83,40,371 25 रु० का अनुदान स्वीकृत किया गया था। पहली और दूसरी पंचवर्षीय आयोजनाओं की अवधि के बारे में सूचना एकत्र की जा रही है और समा-पटल पर रख दी जावेगी।

(ख) और (ग). जी हां प्राथमिक और माध्यमिक शिक्षा के क्षेत्र में केन्द्र प्रायोजित योजनाओं के अन्तर्गत मध्य प्रदेश सरकार ने 28,00,200 रु० के भुगतान की प्रार्थना की थी और उसे मंजूर कर दिया गया था।

Cargo Handling at Calcutta Docks

3870. Shri Sidheshwar Prasad:
Shri Sitaram Kesri:
Shri Shashi Ranjan:

Will the Minister of Labour and Rehabilitation be pleased to state:

(a) the steps Government propose to take to improve the low output in cargo handling in Calcutta Docks; and

(b) the reasons for not filling the vacancies of more than 2000 workers in the gangs of registered labour by taking back the recently retrenched stiches and beggars?

The Minister of Labour and Rehabilitation (Shri Hathi): (a) Two Incentive Tonnage Schemes—one for foodgrains handling and the other for salt ships were introduced with effect from the 16th March, 1965. Further Incentive Tonnage Schemes covering handling of other cargoes are under consideration.

(b) The existing vacancies are 906 and not 2000. The Calcutta Board has since taken a decision to fill up 705 of these vacancies by transferring the existing 60 rollias of Sub-Reserve Pool and 645 temporary registered rollias after confirming them. Further, a

pool of 700 workers is being created by recruiting them as temporarily listed beggars who will work as baggar, when there is a rush of food ships; otherwise, they will also work as rollias.

Appointment of Governors

3871. Shri Jyotirmoy Basu:
Shri K. Halder:
Shri Bhagaban Das:
Shri K. Ramani:
Shri E. K. Nayanar:
Shri P. Gopalan:
Shri Viswasatha Menon:

Will the Minister of Home Affairs be pleased to state:

(a) whether his attention has been drawn to an article in the Jugantar dated the 5th June, 1967 (Calcutta daily page 3) regarding the appointment of Governors; and

(b) if so, Government's reaction thereto?

The Minister of Home Affairs (Shri Y. B. Chavan): (a) Yes, Sir.

(b) In making appointment to the high office of Governor, the main consideration is the suitability of an individual.

Calcutta Dock Labour

3872. Shri Sidheshwar Prasad:
Shri Sitaram Kesri:
Shri Shashi Ranjan:

Will the Minister of Labour and Rehabilitation be pleased to state:

(a) the procedure for the transfer of reserve pool workers to the monthly register;

(b) whether it is a fact that 100 Dock Workers of Calcutta Dock Labour have been prevented from securing transfer to monthly register from the reserve pool; and

(c) if so, the steps taken by Government in the matter?